

CENTRAL ADMINISTRATIVE TRIBUNAL,
BOMBAY BENCH, MUMBAI.

O.A.No.905/2001.

Dated this Friday the 29th Day of August, 2008

Coram : Hon'ble Shri Jog Singh, Member (J)
Hon'ble Shri Sudhakar Mishra, Member (A).

Ms. Sangeeta D. Punjabi,
TO Staff No.40574,
Residing at
101-A, Shivlok Apartments,
Behind Hira Ghat,
Ulhasnagar - 421 003. .. Applicant.

(None)

Versus

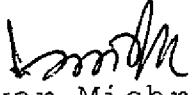
1. Union of India, through
the Secretary,
Ministry of Communications,
Sanchar Bhavan, New Delhi.
2. Chief General Manager,
Maharashtra Telecom Circle,
Fountain Telecom Building,
Fort, Mumbai - 400 001.
3. The Asst. General Manager
(CCF), Maharashtra Telecom
Circle, Telephone House,
2nd Floor, V.S. Marg,
Dadar (West), Mumbai-400028. .. Respondents.

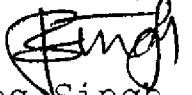
(By Advocate Shri V.S. Masurkar).



ORDER (ORAL)
(PER : JOG SINGH, MEMBER (J))

This matter has been remanded by the Hon'ble High Court on 25.3.2008 for fresh consideration and decision in accordance with law. Shri D.V. Gangal, learned counsel for the applicant, appeared on the last date of hearing i.e. 18.7.2008 and withdrew his Vakalatnama. Accordingly, fresh notice was issued to the applicant. The office record shows that it has been served. Nobody appears today despite second call. In the circumstances, we are convinced that the applicant is not interested in prosecuting this case. The O.A. is accordingly dismissed for want of prosecution.


(Sudhakar Mishra)
Member (A)


(Jog Singh)
Member (J).

H.